

THE HIGH COURT OF ORISSA: CUTTACK

OFFICE ORDER

Cuttack, Dated, the 08th JULY, 2020

Pursuant to resolution of the Full Court of the High Court, in continuation to the order dated 04.07.2020, it is hereby notified that in view of the order dated 07.07.2020 of the Commissioner, Cuttack Municipal Corporation declaring extension of shutdown in the entire jurisdiction of the Cuttack Municipal Corporation area till 10.07.2020, the High Court and its offices shall remain closed till 10.07.2020.

Consequently, the High Court will not function on 09.07.2020 and 10.07.2020. The Bench Constitution, assignment and cause lists notified for this week stand suspended. The Bench Constitution, assignment and cause lists for the week commencing 13.07.2020 will be notified by 11.07.2020.

BY ORDER,

[Handwritten Signature]
8.7.2020

REGISTRAR (JUDICIAL)

Memo No. 6546 (100) / Dtd. 08.07.2020

Copy forwarded to:-

1. All Officers of the Court
2. The Addl. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice
3. All Sr. Secretaries/ Secretaries to the Hon'ble Judges of the Court
3. All Superintendents of the Court
5. The Technical Director, NIC, OHC for uploading in the Orissa High Court website
6. The Medical officer of the Court
for information and necessary action.

Sahni
08.07.2020

SPECIAL OFFICER (SPL. CELL)

Memo No. 6547(50)/ Dtd.08.07.2020

Copy forwarded to the -

1. Secretary General, Supreme Court of India, New Delhi
2. Registrar General, All High Courts
3. Chief Secretary to Govt. of Odisha, Bhubaneswar
4. Advocate General, Odisha, Cuttack
5. Principal Secretary to Govt. of Odisha, Home Department, Bhubaneswar
6. Principal Secretary to Govt. of Odisha, Finance Department, Bhubaneswar
7. Principal Secretary to Govt. of Odisha, Law Department, Bhubaneswar
8. Principal Secretary to Govt. of Odisha, Health & Family Welfare Department, Bhubaneswar
9. Director, Odisha Judicial Academy, Cuttack
10. Member-Secretary, Odisha State Legal Services Authority, Cuttack
11. District & Sessions Judges of the State.
12. President, Orissa High Court Bar Association, Cuttack
13. Secretary, Odisha State Bar Council, Cuttack
14. Commissioner of Police, Police Commissionerate, Bhubaneswar
15. Deputy Commissioner of Police, Cuttack
for information and necessary action.

Sahni
08.07.2020

SPECIAL OFFICER (SPL. CELL)